





**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.03.2021 THROUGH PHYSICAL
HEARING

PRESENT: **SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)**
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1166/2019 IN CP/1035/2019
NAME OF PETITIONER : MM Mehraj Thahira Fathima
NAME OF RESPONDENT : Growing Crops Farms Pvt Ltd & 5 Ors
SECTION : Rule 11 Of NCLT Rules 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.]	B. Dhananjay -	↳ R ₂	
2.)	Keerthi Kiran Murali	Counsel for R3 and 4 9655446098	
	Geethanjali T for M/s Aiyar & Dolia	Counsel for R ₁ 88700487150	
	C. Anoop G. ANNAPOORANI For Mriyambak J. Kannan	Counsel for Petitioners	 9176320177

ORDER

The Registry is directed to post this matter for hearing on **27.05.2021** for
physical hearing

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)